

17/6/24  
07/09/24



High Court of Delhi, New Delhi  
The Secretariat, Committee for Designation of Senior Advocates

NOTICE

No. 211 /SAS/DHC  
Dated: 03.09.2024

Regarding: Designation of Senior Advocate

In pursuance to Rule 9(B), 'The High Court of Delhi Designation of Senior Advocate Rules, 2024' Letter of Request seeking conferment of designation as Senior Advocate has been received from Mr. Yashwant Kumar, DHJS (Retired).

In terms of Rule 8 of "The High Court of Delhi Designation of Senior Advocate Rules, 2024" suggestions/views, if any, of other stakeholders in the proposal for designation of Mr. Yashwant Kumar, DHJS (Retired) who has applied for conferment of designation as Senior Advocate, are invited for consideration by the 'Committee for Designation of Senior Advocates' (CDSA) for the purpose of assessment of the Letter of Request so received.

Suggestions/views only if accompanied by verifiable material may be submitted to the Secretariat of the CDSA latest by 03.10.2024. Suggestions/views beyond the said stipulated period shall not be entertained by the Secretariat. Suggestions/views may be communicated to the Secretariat at the following e-mail address: [aoj-sas@dhc.nic.in](mailto:aoj-sas@dhc.nic.in)

*Kawari*

(Pawan Kumar Kalra)  
Registrar (SAS)

'Secretariat', Committee for Designation of Senior Advocates  
Room No.108, Ground Floor, LCB Block-II,  
High Court of Delhi, New Delhi

Endst. No. 212-233 /SAS/DHC

Dated 03.09.2024

Copy for information and necessary action to:-

1. The Secretary General, Supreme Court of India.
2. The Secretary, Bar Council of India.
3. The Secretary, Bar Council of Delhi.
4. The Secretary, Delhi High Court Bar Association.
5. The Principal District & Sessions Judges, all District Courts of Delhi.
6. The Secretaries of all District Court Bar Associations of Delhi
7. Joint Director (IT) - with request to publish the Notice on the website of this Court.
8. AOJ(E-II) - with request to place the Notice on the Notice Board of this Court.

With request to  
publish the notice  
on their official  
website

OIC (Genl. Br) | *Kawari*  
(to upload on website) | (Pawan Kumar Kalra) Registrar (SAS)

*P.D 435 (HOS)*  
*04/09/24*

**Designation of Senior Advocate**

**From :** AOJ SENIOR ADVOCATE SECRETARIAT DELHI HIGH COURT <aoj-sas@dhc.nic.in>

Wed, Sep 04, 2024 03:21 PM

📎 1 attachment

**Subject :** Designation of Senior Advocate

**To :** PDJ Office HQ <pdj-central@ddc.nic.in>, PDJ Office New Delhi District <pdj-newdelhi@ddc.nic.in>, Secretariat to Pr Distt and SJ <pdj-southwest@ddc.nic.in>, VIKAS BHARDWAJ <pdj-west@ddc.nic.in>, Viresh Panwar <pdj-east@ddc.nic.in>, RAM SINGH <pdj-south@ddc.nic.in>, Tilak Raj <pdj-shahdara@ddc.nic.in>, PDJ OFFICE NORTH WEST ROHINI <pdj-northwest@ddc.nic.in>, Ram Janma Prasad <pdj-north@ddc.nic.in>, PS to PDJ CUM SPL JUDGE CBI RADC <pdj-racc@ddc.nic.in>, Ashok Chandra Dhyani <pdj-southeast@ddc.nic.in>, PDJ Office North East <pdj-northeast@ddc.nic.in>

Sir/Madam,

I am directed to forward herewith a Notice bearing No.211/SAS/DHC, dated 03.09.2024 and to request you to kindly upload the same on your official website.

With regards

S.P. Philip  
AOJ, Senior Advocate Secretariat  
High Court of Delhi

— **Mr. Yashwant Kumar, DHJS (Retired).pdf**  
62 KB